

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-4**  
New IA-10/2021  
In  
(IB)-195(ND)/2017

**IN THE MATTER OF:**

M/s. IndusInd Bank Ltd  
Vs.  
Gallium Industries Ltd

...FINANCIAL CREDITOR

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 13.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : Ms. Deepti Grover, Advocate  
For the Respondent : Mr. Vakul Sharma, Advocate  
For the Intervener/RP : Mr. Nalin Kaushik, Advocate

**ORDER**

Counsel for the Petitioner is present. Counsel for the Respondent is present. Counsel for the GoDaddy India is present. He is directed to file the short note as prayed, within a week.

List the matter on 21.01.2021.

— Sd —

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)